

Primary Weavers Cooperative Societies;

- ii) Share capital assistance to Apex Weavers Cooperative Societies;
- iii) Share capital assistance to State Handloom Development Corporations;
- iv) Assistance for purchase/modernisation/renovation of looms.
- v) Managerial subsidy for appointment of paid secretaries in the Primary Handloom Weavers Cooperative Societies;
- vi) Assistance for creation of Pre-loom and Post-loom Processing facilities;
- vii) Workshed-cum-Housing Scheme for Handloom Weavers;
- viii) Contributory Thrift Fund Scheme;
- ix) Special Projects for the development of handloom sector in hill areas etc.;
- x) Special rebate scheme on the sale of handloom cloth; and
- xi) Janata Cloth Scheme.

Promotion of Social Forestry

1855. PROF. NARAIN CHAND PARASHAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Union Government have

taken any positive steps for the promotion of social forestry during the Seventh Plan;

(b) if so, the details thereof including the funds allocated to each of the States/Union Territories for the purpose year-wise and the main achievements of the States in this regard; and

(c) if not, the reasons therefor and whether adequate positive incentive would be provided to the States to encourage social forestry during the final year of the Seventh Plan and the Eighth Plan and the outlines thereof?

THE MINISTER OF TEXTILES AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAM NIWAS MIRDHA): (a) and (b). A number of steps have been taken for promotion of Social Forestry during the Seventh Plan period. The more important ones are mentioned in Statement-I below. The details regarding allocation of funds and achievements are given in Statements-II & III below.

(c) The steps already taken are being continued during the last year (1989-90) of the Seventh Plan and the target of afforestation (including Social forestry) has been raised to 540 crore seedlings (equivalent to coverage of about 2.7 million hectares). The Eighth Plan proposals are not yet finalised and hence it is not possible at this stage to give the details thereof.

STATEMENT-I

Important Steps Taken for Promotion of Social Forestry during the Seventh Plan Period

1. Afforestation work, including Social Forestry, has been made a thrust area by including it as a specific item under the 20 Point Programme.

2. At the Centre, the nodal responsibility for promoting, coordinating and monitoring all Afforestation work, including Social Forestry, has been assigned to the National Wastelands Development Board established in May, 1985.
3. Guidelines have been issued to the States from time to time to promote Social Forestry.
4. For stepping up the pace of work, higher targets have been fixed each year, as a result of which the achievement during the last three years of the Seventh Plan (1985-86 to 1987-88) has been 5.04 million hectares, as against only 4.65 million hectares during the entire Sixth Plan Period (1980-85) and 3.56 million hectares from 1950 to 1980. By the end of the Seventh Plan, it is expected that the total achievement in the five-year period would be about 10.0 million hectares.
5. Plan outlays have been increased. In the last three years (1985-86 to 1987-88), the total allocations for all afforestation activities, including Social Forestry, were Rs. 1418 crores, as against only Rs. 926 crores during the entire Sixth Plan period (1980-85) and Rs. 241 crores from 1950 to 1980. The allocation for 1988-89 is Rs. 620 crores.
6. Under the rural employment schemes (NREP and RLEGP) earmarking of funds for Social Forestry has been increased to 25%.
7. New and innovative Centrally Sponsored Schemes have been introduced for promoting Decentralised People's Nurseries, Area Oriented Fuelwood and Fodder Projects, Minor Forest Produce Plantations, Silviculture Development and Seed Development.
8. Social Forestry Projects with assistance from foreign donors like the World Bank, SIDA, etc. have been taken up in 14 States of the country.
9. For promoting people's participation 286 projects with total outlay of Rs. 22.56 crores have been taken up through the Voluntary Agencies in different parts of the country.
10. Institutional finance for social forestry projects is being mobilised through NABARD. Tree Growers' cooperatives are being organised in 5 States.
11. A number of studies, workshops and seminars have been organised. Special attention is also being given to extension activities.

STATEMENT II**Statewise Allocation & Utilisation of Funds for Afforestation***(Rupees in lakhs)*

S. No.	State/U.T.s	Amount allocated				Amount utilised			
		1985-86	1986-87	1987-88	*1988-89	1985-86	1986-87	1988	
1	2	3	4	5	6	7	8	9	
1.	Andhra Pradesh	2630.00	3312.60	3582.55	3538.00	2004.59	3436.01	3172.03	
2.	Arunachal Pradesh	409.60	431.00	428.50	451.75	329.48	386.56	396.77	
3.	Assam	1595.00	1725.75	1892.75	2188.00	1303.07	1616.51	1628.54	
4.	Bihar	3254.20	4066.37	4178.75	5298.00	7633.56	2363.12	3841.96	
5.	Goa	119.20	119.50	131.65	108.00	100.68	110.35	112.20	
6.	Gujarat	2411.40	2837.97	3469.50	3168.00	2445.56	2997.31	2989.86	
7.	Haryana	1247.40	1288.27	1459.75	1921.50	1337.58	1395.27	1343.43	
8.	Himachal Pradesh	1352.20	1762.30	1932.75	2257.50	1561.97	1675.47	1952.48	
9.	Jammu & Kashmir	708.00	892.00	1007.50	1124.63	706.33	851.68	960.76	
10.	Karnataka	1965.80	2372.24	2353.25	2710.50	2536.31	2259.54	1713.95	
11.	Kerala	1618.40	1757.50	2003.00	2374.00	928.82	1789.26	1703.55	

	2	3	4	5	6	7	8	9
12. Madhya Pradesh		3144.60	4269.99	4687.75	4672.00	2714.65	4650.82	4059.17
13. Maharashtra		2935.00	3955.37	4062.50	4194.25	2539.31	2158.63	3401.37
14. Manipur		231.60	246.25	303.50	703.50	199.38	226.07	307.41
15. Meghalaya		507.60	557.00	670.50	756.00	518.32	413.88	623.59
16. Mizoram		363.60	497.00	512.50	658.00	363.74	531.49	535.48
17. Nagaland		290.60	352.50	506.75	518.00	337.64	387.13	492.86
18. Orissa		1559.00	1964.59	2687.70	2667.25	1340.46	2051.12	2538.51
19. Punjab		717.40	696.00	873.75	1035.25	813.97	863.85	859.20
20. Rajasthan		1444.60	2723.17	2939.25	3202.00	1536.80	3376.13	2847.84
21. Sikkim		215.60	199.75	233.25	235.00	182.26	171.06	199.20
22. Tamil Nadu		2890.40	3299.40	3606.00	3479.50	2557.92	2703.21	3167.20
23. Tripura		411.00	435.50	395.50	462.75	355.36	369.73	424.34
24. Uttar Pradesh		3974.80	6617.14	7217.25	7589.75	3817.86	5582.39	6023.12
25. West Bengal		2065.00	2559.79	2609.20	3292.88	1464.12	2796.26	2025.56
26. A & N Islands		136.20	122.00	143.50	259.50	104.20	127.54	153.36

1	2	3	4	5	6	7	8	9
27.	Chandigarh	26.60	23.25	24.35	23.50	26.85	21.25	23.55
28.	D N Haveli	52.80	46.50	68.25	111.25	54.06	52.09	97.97
29.	Delhi	80.40	82.75	108.80	85.50	43.78	100.35	88.10
30.	Daman & Diu	—	—	—	45.00	—	—	12.48
31.	Lakshadweep	3.60	4.25	4.75	7.25	3.28	7.98	6.58
32.	Pondicherry	22.60	31.00	38.50	48.00	22.18	36.82	43.63
Total		38494.20	49248.70	54083.50	59196.01*	39884.09	45508.88	47746.03

* In addition, an amount of Rs. 28 crores has been allocated under the Centrally Sponsored Schemes of the National Wastelands Development Board and Housing.

STATEMENT II

Statewise Area Coverage Under Afforestation Programme from 1985-86 to 1987-88

S. No.	State/U.T.s	(Area in hectares)*					
		1985-86	1986-87	1987-88	1988-89 (upto Dec. '88)	5	6
1.	Andhra Pradesh	157,800.00	143,707.50	152,567.00	128,543.50		
2.	Assam	19,800.00	31,275.00	24,893.50	22,275.00		
3.	Bihar	76,150.00	135,550.00	157,600.00	161,150.00		
4.	Gujarat	124,850.00	113,550.00	107,075.00	200,680.50		
5.	Haryana	46,850.00	37,079.00	19,000.00	28,919.00		
6.	Himachal Pradesh	33,600.00	33,564.00	30,754.50	29,514.00		
7.	Jammu & Kashmir	23,350.00	28,526.00	20,000.03	7,961.50		
8.	Karnataka	127,300.00	115,837.00	157,610.50	143,601.00		
9.	Kerala	58,300.00	75,962.00	77,772.00	67,627.50		
10.	Madhya Pradesh	175,050.00	196,000.00	204,523.00	212,050.00		
11.	Madharashtra	108,250.00	119,085.00	153,998.00	201,439.50		
12.	Manipur	6,250.00	7,440.00	9,012.50	9,948.00		

1	2	3	4	5	6
13.	Meghalaya	6,550.00	7,900.00	11,878.50	16,488.50
14.	Nagaland	13,450.00	27,175.00	10,000.00	11,500.00
15.	Orissa	96,500.00	116,336.00	117,002.00	137,506.00
16.	Punjab	29,500.00	28,379.50	24,776.00	23,609.50
17.	Rajasthan	47,900.00	67,051.50	58,693.50	62,950.00
18.	Sikkim	4,100.00	5,751.50	6,693.50	5,567.50
19.	Tamil Nadu	60,750.00	99,064.00	95,587.00	66,036.50
20.	Tripura	10,000.00	13,150.00	13,356.50	13,350.00
21.	Uttar Pradesh	177,400.00	243,250.00	221,035.50	265,597.50
22.	West Bengal	55,750.00	70,800.00	69,554.00	55,000.00
23.	A & N Islands	4,750.00	6,116.00	5,021.50	5,281.50
24.	Arunachal Pradesh	5,150.00	6,254.00	6,352.00	1,572.00
25.	Chandigarh	76.00	191.50	179.50	160.50
26.	Dadra Nagra Haveli	1,550.00	1,700.00	1,561.00	1,916.00
27.	Delhi	1,250.00	3,151.50	903.00	2,881.00

<i>i</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6</i>
28.	Goa, Daman & Diu**	2,250.00	3,396.50	3,761.50	3,644.00
29.	Lakshadweep	12.50	14.50	12.00	110.50
30.	Mizoram	35,000.00	23,902.50	13,875.00	15,000.00
31.	Pondichery	550.00	649.50	516.00	281.00
	Total	1,510,038.50	1,761,869.00	1,775,564.03	1,900,151.50

*Area nationally computed at the rate of 2000 saplings per hectare.

**Includes UT of Daman and Diu.